

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).26495/2008

(From the judgement and order dated 01/08/2008 in FMA No. 782/2007
& MAT No. 4487/2005 & CAN No. 4852/2006 of The HIGH COURT OF
CALCUTTA)

STEEL AUTHORITY OF INDIA LTD.& ORS.

Petitioner(s)

VERSUS

DIBYENDU BHATTACHARYA

Respondent(s)

(With prayer for interim relief)

(for final disposal)

Date: 14/05/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.M. PANCHAL
HON'BLE MR. JUSTICE R.M. LODHA

For Petitioner(s) Mr. Ranjit Kr, Sr Adv.
Mr. Prashant Kumar,Adv.

For Respondent(s) Mr. Nagendra Rai, Sr Adv.
Mr. Abhijit Sengupta,Adv.
Mr. M. Indrani, Adv.

UPON hearing counsel the Court made the following
O R D E R

List the matter after summer vacation.

(Sonia)
Sr.P.A.

(Sneh Bala Mehra)
Court Master